purely a voluntary unofficial movement. The Government agency is not involved in the propagation of the movement. However, assistance is given in verification of Dan Patras, measurement of lands donated and other ancillary work. No instance has been brought to the notice of the Central Government of the Government Officers and employes participating in the propagation of the movement.

The gramdans are declared in accordance with the provisions of law and rules made thereunder. The Government cannot arbitrarily declare a gramdan valid or invalid.

विलीय सलाहकार सेवा का स्थापित किया जाना

श्री जगन्नाथ राव जोजीः 1617. श्री राम गोपाल शालवाले: श्री अटल बिहारी वाजपेयीः भी सुरज मानः भी शारदानन्दः भी वृज मुखण लालः

क्या सादय तथा कृषि मंत्री यह बताने की कपाकरेंगे कि:

- (क) क्ता सरकार का विचार एक ऐभी वित्तीय सलाहकार सेवा स्थापित करने का है जो अलाभप्रद तथा छोटी जोतों के संबध में अध्ययन करेंगी, उनके विकास के लिये एक योजनाबदध कार्यक्रम तैयार करने के पश्चात उनके लिये ऋणों का प्रबन्ध करेगी और कार्य-क्रमों को ऐसे ढंग से कियान्वित करेगी खर्च की अपेक्षा आगदनी अधिक हो सके जिससे एक छोटा किसान भी बात्मनिर्भरता प्राप्त कर सके: और
- (ख) यदि हां, तो योजना का क्यौरा क्या है और उस पर अब तक क्या कार्यवाही की गई है ?

बाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ता-साहिव ज्ञिन्दे): (क) तथा (ख). छोटे विसान की समस्याग्रों को हल करने के लिए वित्तीय सलाहकार सेवा स्थापित करने का कोई विचार नहीं हैं। फिर भी, छोटे किसानों की समस्याओं का अध्ययन करने और उनका हल ढढने के लिए ''छोटे किसानों के विकास अभिकरएों'' की स्थापना हेत् एक मार्गदर्शी योजनाशुरू की जा रही है। योजना की मुख्ख विशेषतायें पहले ही 20 नवम्बर, 1969 को अतारांकित प्रश्न संख्या 694 के उत्तर में बतादी गयी हैं।

Construction of Tubewells In Jalore District. Rajasthan

1618. SHRI D.N. PATODIA: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) whether the scheme for construction of 200 tubewells in Jalore district Rajasthan was transferred by the Central Government to be further explored by UNDP; if so, when the project was entrusted to UNDP; what progress has so far been made; what are the received and by what time the job will be completed;
- (b) whether no tubewells have so far been constructed even on those sites which were found to be suitable; if so, the reasons thereof;
- (c) whether underground water reserve is available in plenty in Jalore district and if properly exploited, the district will be converted from the deficit to a surplus arca; and
- (d) what is the total estimated cost for construction of tubewells in the district; and in view of the cost being very modest, what are the reasons for delay in implementing the project?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) No. The Exploratory Tubewells Organisation of the Government of India has undertaken a project for the assessment of groundwater resources in Western Rajasthan with the technical and financial assistance of the UNDP (SF). The Jalore district is included in the area covered by the Project. The work in the Jalore area started in December, 1966. The geological field work and drilling work have been completed; recording of hydrometeorological data, collection of surface irigation data and data on cropping pattern in the area isin progress. The Project is likely to be completed by the end of 1970.

(b) to (d). Investigrations under the UNDP (SF) Project in Jalore area would not be over till the end of 1969. However, preliminary observations have revealed that in certain parts of Jalore over-puming has fall already taken place with a consequent in the water table and symptoms of infestation of fresh water with saline water have appeared. It is, therefore, not at all advisable to undertake any programme of construction of tubewells even on a limited scale in Jalore area till all the relevant data about the acquifers has been collected and interpreted. It is only after the feasibility of constructing tubewells in Jalore district has been established on the basis of scientific data that any programme of construction of tubewells in the area can be constructed.

Sugar Mills, State-Wise

1619. SHRI BHAGABAN DAS: SHRI K. HALDER: SHRI JYOTIRMOY BASU; SHRI GANESH GHOSH:

Will the Minister of FOOD AND AGRICULTURE be pleased to state a

- (a) the number of sugar mills with total installed capasity in each State;
- (b) the number of sugar mills in each State in the private sector, public sector and Co-operative sector;
- (c) the total loans advanced and the total subsidy given to the sugar mills in each State by the Government during the last three years;

- (d) the amount of loans repaid and the amount outstanding till date; and
- (e) the number of sugar mills in each State with out-dated machineries?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). The require information is given in the Statement leid on the Table of the House. [Placed in Library. See No. LT-2128/69]

- (c) The Government of India have not given any loan and subsidy to sugar mills during the last three years.
 - (d) The question does not arise.
- (e) No precise information is available.

सरकारी तथा गैर-सरकारी क्षेत्र के उद्योगों में ताला बन्दी तथा हड़नालें

1620. श्री ओम प्रकाश श्यागी: श्री नारायण स्वरूप शर्मा: श्री राम गोपाल शालवाले: श्री रणीजीत सिंह:

क्या श्रम तथा पुनर्वास मंत्री यह बताने कीं कृपा करेंगे कि :

- (क) वर्ष 1968 में और वर्ष 1969 में अब तक सरकारी और गैर-सरकारी क्षेत्र के उद्योगों में कुल कितनी हड़तालें हुई हैं;
- (स) इन हड़तालों के परिणामस्वरूप उत्पादन में कितनी अनुमानित हानी हुई है;
- (ग) उद्योगपितयों ने अपनी उद्योगों में कितनी बार ताल बन्दी की घोषणा की; और
- (घ) क्या सरकार का विचार इन हड़तालों और तालाबंदी की घटनाओं को देखते हुए अपनी औद्योगिक नीति में कुछ परिवंतन करने